BHADRA 3, 1917 (Saka)

[Translation]

World Bank/IMF Loan

3413. SHRI PANKAJ CHOWDHARY : Will the Minister of FINANCE be pleased to state;

 (a) the position of India amongst the countries taking loan from the World Bank or International Development Association;

(b) the amount of loan taken by India from the World Bank and International Development Association as on date; and

(c) the loan taken from the projects being executed by the aforesaid institutions in the country at present?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a). According to the Annual Report, 1994 published by the World Bank, cumulatively, India is the largest borrower from the World Bank including IDA.

(b) India has, till date, signed loan/credit agreements with the World Bank including IDA for US\$ 40.5 billion net of cancellations.

(c) The total amount of loan/credit involved in projects presently under execution in India with World Bank assistance is US\$ 13.5 billion.

[English]

Salary Offered by Private Airlines

3414. SHRI MANABENDRA SHAH :

DR. VASANT NIWRUTTI PAWAR :

SHRI MOHAN SINGH (DEORIA) :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government are aware that private airlines are offering lucrative salaries to their flight crew and other staff;

(b) if so, the details of the pay structure of flight crew and other staff in various private and public airlines;

(c) whether the salaries of flight crew and other staff of the private airlines are comparable with that of Indian Airlines/Air India; and

(d) if not, the steps the Government propose to take to avert possible dissentions amongst pilots of Indian Airlines/Air India?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (d). Comparison of salaries paid for the flight crew by the private airlines with that of the salaries of flight crew of national airlines is not possible, since private airlines are not required to furnish the details to the government regarding salaries paid to their employees.

Agricultural Spendings by Banks In Bihar

3415. SHRI DEVENDRA PRASAD YADAV : Will the Minister of FINANCE be pleased to state :

(a) whether the guidelines issued by the RBI in the matter of agricultural spendings are being followed by all nationalised banks especially in Bihar;

(b) if not, the details of branches of nationalised banks in the State which have not followed the guidelines during the last three years; and

(c) the action taken in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) and (b). As per guidelines issued by Reserve Bank of India (RBI), banks are required to grant at least 18% of net bank credit as finance to agriculture and this is to be complied with by each bank for the country as a whole. It is not envisaged that the target should be complied by the banks, state-wise or branchwise. However, banks have been advised by RBI to avoid as faras, possible wide disparities. The performance of lending by banks in Bihar under the Annual Credit Plan (ACP) under Service Area Approach (SAA) for rural lending was as under :

	crores)	

•	Targets	Achievements
March 1993	533.11	185.62
March 1994	473.72	310.89

(c) RBI have advised all banks to make every effort to achieve the stipulated target for priority sector lendings including lending to agriculture. Banks have also been advised that failure on their part to achieve the target could invite bank specific policy measures. RBI have also recently taken a number of steps such as introduction of Agricultural Credit Cards to enable farmers with good track record to secure production credit instantly, cash credit facility, financing of innovative and high-tech agricultural projects and establishment of Rural Infrastructural Development Fund to ensure enhanced credit to agricultural sector.

Merger of Subsidiaries of S.B.I.

3416. SHRI RAM BADAN : Will the Minister of FINANCE be pleased to state :

(a) whether a proposal to merge subsidiary banks of

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